NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.98/66/HDB/2017
NAME OF THE COMPANY	TSI Business Parks (Hyderabad) Pvt ltd
NAME OF THE PETITIONER(S)	TSI Business Parks (Hyderabad) Pvt ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. VINER Reddy		0 fl-1ce@ Vnlc.1n 7461847239	VIVK
M. Ashwin Reddy		9711163497	Andry

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signatur

ORDER

Heard Mr.K.Vivek Reddy and Mr.Ashwin Reddy Learned Counsel for the Petitioner.

RoC report is awaited and issue notice to the RoC, directing to submit his report within two weeks.

Post the case on 01.03.2018

Member (T)

Member (J)